

[Translation]

**Loan by KVIC**

4375. SHRIMATI SHEELA GAUTAM :

Will the PRIME MINISTER be pleased to state :

(a) whether crores of rupees have been distributed as loans in the name of bogus organisations by the Khadi and Village Industries Commission during the years 1990 to 1993 ;

(b) if so, whether the Government have received some complaints in this regard ;

(c) if so, the facts thereof ; and

(d) the action taken or proposed to be taken by the Government on these complaints ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRY AND DEPARTMENT OF RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (d) Government have received certain complaints regarding distribution of funds by Khadi and Village Industries Commission (KVIC) to different institutions especially of Meerut Region.

In this connection, Government issued some directives to KVIC which are as under :

- (i) not to register any new institution for manufacture of Khadi including Polyvastra excepting in areas selected for special employment programme.
- (ii) no new institution for Village Industry should be directly aided by KVIC. In all such cases they should be financed by State KVI Boards.
- (iii) KVIC should immediately review the functioning of the institutions which have been registered during the last three years and send a report to the Government of India.

[English]

**Export of Tractors**

4376. SHRI SOBHANADREESWARA RAO VADDE :

Will the PRIME MINISTER be pleased to state :

(a) whether the export of tractors is declining ;

(b) if so, the reasons thereof ; and

(c) the steps being taken by the Government to increase the export of tractors ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) and (b) No, Sir. There was a significant increase in the export of tractors in 1992-93 as compared to exports in the previous year as the following figures indicate :

Year	Value Rupees in Lakhs
1991-92	475.01
1992-93	1401.28

(Source : Engineering Export Promotion Council)

(c) The steps taken include :

- (i) general export promotion measures such as : import of capital goods for export production at concessional rate of duty, duty free import of inputs necessary for export production, exemption of export profits from income tax, unified exchange rate, duty drawback facility and assistance for participation in international fairs, publicity campaigns abroad etc.; and
- (ii) Supply of domestic iron and steel at international prices.

**Joining of NDA by Students of Sainik Schools**

4377. SHRIMATI CHANDRA PRABHA URS :

Will the PRIME MINISTER be pleased to state :

(a) the total number of students passing out every year from the Sainik Schools in the country and the percentage of students joining the National Defence Academy therefrom ;

(b) whether there is any proposal to make it compulsory that all the passed out students of Sainik Schools are allowed to join the National Defence Academy ; and

(c) the total amount spent on all the Sainik Schools during 1992-93, school-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) On an average a little over 1000 students pass out from the Sainik Schools in the country every year. Of them, a little over 14%, on an average, have joined NDA.

(b) No, Sir.

(c) Total amount spent on all the Sainik Schools during 1992-93, school-wise, is indicated in the enclosed *Statement*.

#### STATEMENT

Srl. No.	Name of the School	Actual & Exp. during 1992-93 (in Rupees)
1.	Amravathinagar . . . . .	7615872
2.	Balachadi . . . . .	6441074
3.	Bhubaneswar . . . . .	7209536
4.	Bijapur . . . . .	7121268
5.	Chittorgarh . . . . .	6947683
6.	Ghorakhal . . . . .	6220026
7.	Goalpara . . . . .	7779195
8.	Imphal . . . . .	5519485
9.	Kapurthala . . . . .	7136136
10.	Kazhakootam . . . . .	7573959
11.	Korukonda . . . . .	6746209
12.	Kunjpura . . . . .	8641770
13.	Nagrota . . . . .	6087500
14.	Purulia . . . . .	6264463
15.	Rewa . . . . .	6730241
16.	Satara . . . . .	7573736
17.	Sujanpur Tira . . . . .	6058622
18.	Tilaiya . . . . .	10715175

[Translation]

#### Schemes for Women Entrepreneurs

4378. SHRIMATI MAHENDRA KUMARI

SHRIMATI KRISHNENDRA KAUR (Deepa) :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have formulated any scheme or policy for women entrepreneurs so as to provide assistance to them in loans, marketing and infrastructural development; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND DEPARTMENT OF RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) and (b) The Government have announced policy measures for promoting and strengthening small, tiny and village enterprises on 6th August, 1991. As per these measures, women entrepreneurs will receive support through special training programmes. The Government and some Government institutions have also promulgated schemes to assist women entrepreneurs, details of which are given in the enclosed statement.

#### STATEMENT

*Details of Schemes for Women Entrepreneurs*

#### FINANCIAL :

The Industrial Finance Corporation of India has a scheme of providing one time interest subsidy determinable on a case to case basis subject to a ceiling of Rs. 20,000/- to women entrepreneurs through the agencies of State Finance Corporation (SFC) and/or banks enabling the latter to set off this subsidy against the interest payable by the unit for the loan assistance availed of itself for block capital/meeting capital cost of the project thus providing interest relief to the women entrepreneurs.

Small Industries Development Bank of India has introduced a scheme—MAHILA UDYAM NIDHI—to provide equity type of assistance to women entrepreneurs seeking up new industrial projects in small scale sector provided the cost of the project does not exceed Rs. 10 lacs. This assistance is in the form of soft loans to meet the gap in equity after taking into account the promoters contribution to the project subject to a maximum of 15% of the project cost. A nominal service charge of one percent is payable annually.

Hire purchase Scheme of the National Small Industries Corporation Ltd. is for the first generation entrepreneurs and certain concessions have been provided to women entrepreneurs under the scheme. The Corporation is providing concessions in respect